National Company Law Tribunal Allahabad Bench Allahabad

1 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

NAME OF THE COMPANY: M/s Vishwesh Dutt Tiwari & Anr.

v/s

M/s Life Care Services Pvt. Ltd..

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI.	No.	Name	Designation	Representation	Signature
1	RAIMI	AHMIZ H	ADVOCATE	PETISIONERS fogmal lula	
		Chardhay		Petitioners	Maisl
3	. ABH	AY K. DA	· Adv.	Replo No. 2 to a	Helog Kun Dy.

Order Dated 11.11.2016

CP 1(ND) /2015 Vishwesh Dutt Tiwari v M/s Life care Services Pvt. Ltd.

Learned Counsel for petitioner in CP 80/2015 filed citations and addressed the bench further. Leaned Counsel for respondent in CP 80/2015 argued to some extent. Matter is listed on 15.11.2016 pre-lunch for continuation.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated11, November,2016